

File No: 10(3)2016/CSC/Enf/FSSAI
Food Safety and Standards Authority of India
(Regulatory Compliance Division)
FDA Bhawan, Kotla Road, New Delhi - 110002


The 16th June, 2017

Order

Subject: Registration of FBOs using the platform of Common Service Centre-Special Purpose Vehicle (CSC-SPV).

It has been decided that the time period for special promotion i.e. FSSAI funding the CSC service charge of Rs 30/- for Registration of FBOs has been extended upto **30th June, 2017**. It has also been decided that since adequate public awareness has been garnered to CSC initiative, the special campaign period will not be further extended. With effect from 01st July, 2017, CSC will charge the Service Charges directly from FBOs.

2. It has been brought to the notice that many States/UTs have not opened bank accounts for direct transfer of fee collected through CSC. In this regard it is clarified that the amount being collected through CSC may be processed in the same manner as the overall registration fee is being processed in the State/UT. The State/UTs may share their account/ challan details with the representatives of the CSC to expedite the process of transfer of funds collected so far.


(S K Yadav)
Director (RCD)
Tel: 011-23237435

To,

- (1) All Commissioner of Food Safety of all States/UTs
- (2) Ms. Soumi Banerjee, AVP & Head- Program Management, CSC SPV, Ministry of Communications & Information Technology, Electronics Niketan, 3rd Floor, DIT, 6 CGO Complex, Lodhi Road, New Delhi-110003

Copy to:

CITO - For necessary action and uploading on FSSAI website.